

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH KOLKATA

OA 146 /2025

IN THE MATTER

VETERANS FORUM FOR TRANSPARENCY IN PUBLIC LIFE

.....APPLICANT

VS

GOVT OF BIHAR & ORS

.....RESPONDENTS

INDEX

S. No	Particular	Page
1	Copy of Email & letter sent to Respondent No 6, RERA, Bihar	1-2
2	Affidavit	3



15/9/2025

Filed by
Veterans Forum for Transparency in Public Life
Through its General Secretary
Wing Commander (Retd) Dr Bishwanath Prasad Singh
B-124, Swarnngri, Greater Noida
Dist- G.B.Nagar (UP) -201315
Mob-9999383602, Email -2bnpsingh@gmail.com

Compose

Inbox 11

Starred

Snoozed

Important

Sent

More

Labels

[imap]/Trash

Junk 1

Personal 7

More

Hon'ble NGT order



BISHWANATH PRASAD SINGH <2bnpsingh@gmail.com>
to: rerabhan@gmail.com, rerabhanlegal@gmail.com

Sir/Madam

Att herewith please find letter and order of Hon'ble NGT (EZ) order for your compliance.

Regards

Wing Commander (Retd) Dr Bishwanath Prasad Singh

Applicant JA 146/2025

2 Attachments • Scanned by Gmail



📎 NGT order wetland

Reply Reply all Forward 😊

BSh

🔒 Upgrade →

From

Wg Cdr (Retd) Dr Bishwanath Prasad Singh
B-124, Swarn Nagari, Greater Noida
Dist- G.B.Nagar (UP) -201315
E-mail- 2bnpsingh@gmail.com
Applicant in O.A 146/2025. NGT (EZ)

To


RERA, Bihar
Patna, Bihar
E-mail- rerabihar@gmail.com , rerabiharlegal@gmail.com

Sub- Supply of Information: Hon'ble National Green Tribunal (EZ) order

Sir

1. Reference is made to order of Hon'ble National Green Tribunal (EZ) dated 25.8.2025 in the matter of O.A 146/2025.
2. Vide Para 11 of the said order (att herewith) Hon'ble Tribunal has directed you to provide full particular of 21 builders against whom an enquiry is being conducted by your office for encroachment and unauthorised construction at Haldiya and Dumari Bujurg Wetland.
3. It is therefore requested that you may kindly provide full details of the builders against whom enquiry proceeding has started, sothat they will be impleaded in the current litigation.

Regards



Wing Commander (Retd) Dr Bishwanath Prasad Singh

Applicant in O.A 146/2025

Date 31.8.2025



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH KOLKATA

OA 146 /2025

IN THE MATTER

VETERANS FORUM FOR TRANSPARENCY IN PUBLIC LIFE

.....APPLICANT

VS

GOVT OF BIHAR & ORS

.....RESPONDENTS

AFFIDAVIT

I, Wing Commander (Retd) Dr Bishwanathg Prasad Singh, age 75 years, S/o Late Rajnarayan Singh, r/o B 124, Swarnnagri, Greater Noida, Dist G.B.Nagar (UP) 201315 do hereby affirm and state as follow

- a. That I am the applicant in the accompanying application and as such conversant with the case and competent to swear this Affidavit.
- b. That I further state that contents of accompanying application has been drafted by me and same are true and correct to my best of knowledge and records relied upon are true and same may be treated as part and parcel of this application.



VERIFICATION

Cerified at Greater Noida on this 15th day of Sept 2025 that the contents of the above Affidavit are true and correct to best of my knowledge and nothing has been concealed there from.

DEPONENT

DEPONENT

G. S. Attr (Advocate)
 i. No 1209/
 Notary (G. B. Nagar)